

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (I.B) No.406/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company		Hada Textile Industries Ltd	
Under Section		IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 RAJESH BOIRKA *Applicant* *Advocate* *Adarsh*
 2 Dipak Kumar Singh " *Dipak Kumar Singh*

ORDER

Ld. Counsel for the petitioners is present.

C.P. already disposed off. Hence no further order to be passed.

Sd
 (Jinan K.R.)
 Member (J)

Sd
 (V.P.Singh)
 Member (J)